

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE 7/2015-16(Purchase Cell)

Quotation are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops for supply of 8pc.165ltr refrigerator with Stabilizer for use in the Chamber of Hon'ble Judges as also financial capacity to execute the orders for supply of the articles on purchase:-

The tender must reach this Court within 7 days from the date of displayed on website. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) The rate quoted in tender should be inclusive of all taxes.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserve the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.

Handwritten signature and date:
A. B. Patna
11.9.15

Registrar (Estt.)

Patna High Court.